

(b) and (c) The applications received are at present being scrutinized by an inter-departmental Task Force.

(d) The estimated demand for VCR and Microwave ovens in 1989-90 is as under :—

VCRs	5 lakh nos.
Microwave Ovens	30,000 nos.

The demand is expected to be met indigenously.

(e) It is not possible to calculate the saving in foreign exchange at this stage.

Collaboration Agreements with Japan in Electronics

2438. SHRI BRAJAMOHAN MOHANTY : Will the PRIME MINISTER be pleased to state :

(a) how many collaboration agreements have been signed with Japan in the field of electronics and the areas of Technology covered ;

(b) whether any agreement has been signed or is proposed to be signed for colour picture tubes, V.C.R. (decks) and colour T.V. components ;

(c) how many of those collaboration agreements have been signed with public sector undertakings and how many with private sector undertakings ;

(d) whether any study has been made about its impact of indigenous production and indigenous industries ; and

(e) whether the collaboration agreements stipulate transfer of up-to-date technology by Japan to India, and if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Up to

end 1985, 112 collaborations have been approved with Japan and the areas include : Electronic component for TV, Radios etc., Analog Watches, Data Acquisition Systems, Floppy Disc Drives, single Multiplex Telecom system, Phono-cardiographs, micro-motors, two-way communication and Allied Equipment, Plain paper photo copiers, etc.

(b) In the area of Colour Picture tubes, a FC agreement has been signed between M/s. UPLC and M/s. Toshiba for the manufacture of CPTs, but this was still to be taken on record. Similarly, M/s. PDDL propose to sign a FC agreement with M/s. Hitachi for CPTs for which the FC terms have already been approved. The FC agreement for the manufacture of VCR Decks between M/s. BPL, Bangalore and M/s. Sanyo, Japan has been taken on record. In the area of CTV components the FC agreement between Electronic Research Pvt. Ltd. and M/s. Sanyo has also been taken on record. Similarly, M/s. Electronic Consortium and M/s. Matsushita, Japan signed an agreement which has yet to be taken on record.

(c) Out of 112 technical collaborations approved, 29 are with Public Sector Undertakings and remaining are with Private Sector parties.

(d) Yes Sir, Import of technology is allowed only on a case to case basis after examining all aspects including its impact on the indigenous production.

(e) Yes Sir. The general procedure followed in ensuring transfer of upto date technology from Japan to India is the same as followed with respect to other countries.

Evaluation of Researches Utilised by Industries

2439. SHRI A. S. GOUNDER : Will the PRIME MINISTER be pleased to state :

(a) whether the researches undertaken by laboratories of Council of Scientific and Industrial Research during the last few years and their utilisation by industries have been evaluated ;

(b) if so, the results of the same ; and

(c) the funds allotted for research work by C.S.I.R. laboratories during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V PATIL): (a) and (b) Though no evaluation has been made by Government, research programme of each CSIR laboratory are approved and regularly evaluated by its Research Advisory Council and the Executive Committee. These comprise of senior level representatives from government departments, industry and universities. Judging by the licence agreements signed for CSIR technologies over the past three years there is a increase in the utilization of CSIR knowhow as indicated in the following table :

	Year 1982-83	1983-84	1984-85
No. of licence agreement signed.	117	134	134

(c) In addition to meeting the non-plan funds requirements, the Planning Commission has allotted Rs. 335 crores under the Plan Head for the CSIR over the Seventh Five Year Plan period.

New Heavy Armoured Vehicles Project

2440. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have decided location of new heavy armoured vehicles project ;

(b) if so, the details thereof ; and

(c) the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) to (c) For setting up a factory for manufacture of Heavy Armoured Vehicles, a site in Jhansi

district of Uttar Pradesh is being considered. Government of Uttar Pradesh were requested to indicate the terms and conditions of transfer of land, availability of water, power and other infrastructural facilities which have been received and the same is under examination.

[*Translation*]

Joint Commission of India and Behrine

2441. SHRI KALI PRASAD PANDEY : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a Joint Commission on bilateral matters between India and Behrine has been agreed to be constituted ;

(b) if so, the details thereof ; and

(c) the points to be discussed at the meeting of the Commission to be held on 10 October, 1986 ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Yes, Sir.

(b) It has been decided to hold the first Joint Committee meeting in New Delhi on March 11—13, 1986. The Co-Chairman of the Joint Committee will be officers of the rank of Secretaries.

(c) The first Meeting is expected to discuss the scope and direction of further expansion of cooperation in economic, technical, cultural and related fields.

[*English*]

Ganga Purification Project

2442. SHRI E. AYYAPU REDDY : Will the PRIME MINISTER be pleased to state the total number of towns and cities on the banks of river Ganga and its tributaries which are proposed to be covered under Ganga purification project ?